

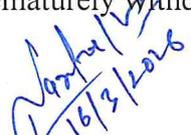
**File No: FA-12012/3/2024-FA-FSSAI**  
**Food Safety and Standards Authority of India**  
**(Ministry of Health and Family Welfare)**  
**Finance & Account Division, Room No. 413,**  
**4<sup>th</sup> Floor, FDA Bhawan, Kotla Road, New Delhi-110002**

Tender No. FA-12012/3/2024-FA-FSSAI/2025-26/FD/2

Dated: 16<sup>th</sup> March, 2026

FSSAI HQ, New Delhi invite bids from the SCHEDULED COMMERCIAL BANKS to quote competitive rate of interest for investment of surplus funds in Fixed Deposits. Please visit <https://fssai.gov.in/tenders.php>

1. The Banks fulfilling the requisite prescribed criteria are required to submit their bids through sealed envelope. The sealed envelope must prescribe the **Tender No. FA-12012/3/2024-FA-FSSAI/2025-26/FD/2 dated 16<sup>th</sup> March, 2026** and addressed to: **Senior Finance & Account Officer, Room No. 413, 4<sup>th</sup> Floor, Food Safety & Standards Authority of India, FDA Bhawan, Kotla Marg, New Delhi -110002.**
2. Bid submission starts on **17<sup>th</sup> March, 2026** and the **last date** for submission of bid is **17<sup>th</sup> March, 2026 on or before 18:00 Hours** in the Tender Box placed at **3<sup>rd</sup> floor, FDA Bhawan, New Delhi.** Any bids received after the last date and time shall not be entertained.
3. FSSAI has all the rights to award or cancel the tender at any point of time without assigning any reason.
4. **The FDR shall be in callable form only.** The duration of FDR shall vary depending upon quoted rate of interest. FSSAI reserves the right to split the investment amount. No conditional bids would be accepted. FSSAI has the right to conduct negotiation on the quoted price. Competent Authority/ FSSAI has the right to decide whether to opt for callable FD or not.
5. Bidders shall be fully responsible for correctness of all the information given in their bids. No over-writing is allowed.
6. The bidder should quote rate of interest (RoI) for FDR as on date **18<sup>th</sup> March, 2026.**
7. The governing T&C of bids are attached as per Annexure I (**Envelope -1A**). Format of price bid is attached as Annexure -II (**Envelope -2A**). The eligible bidder shall enclose the two envelopes for **Annexures 1A & 2A** respectively.
8. Any queries relating to the tender document and the terms and conditions contained should be addressed to Finance & Accounts Division and email to – [finaccts@fssai.gov.in](mailto:finaccts@fssai.gov.in) & cc to [vikash\(dot\)singh97@fssai.gov.in](mailto:vikash(dot)singh97@fssai.gov.in) & cc to [narendra\(dot\)kumar89@fssai.gov.in](mailto:narendra(dot)kumar89@fssai.gov.in).
9. At any stage (including the period, post placement of bid to successful bidder), if any information provided by the Bidder is found false or incorrect, FSSAI will take action as per Rules including blacklisting of the bidder.
10. At any stage subsequent to the placement of the bid, the Fixed Deposit may be prematurely withdrawn upon issuance of a short notice.

  
**Narendra Kumar (AO, F&A)**  
**Food Safety & Standards Authority of India**  
Contact No.: 011-23667488



(TO BE PROVIDED IN ENVELOPE-IA)

**TERMS & CONDITIONS** governing Bids for Offering quotes

**Eligibility criteria**

1. Only Scheduled Commercial Banks included in 2nd Schedule of RBI Act, 1934 are eligible to apply. Copy of the RBI letter indicating inclusion in 2nd Schedule shall be provided by the participating Bank.

Banks which satisfy the following conditions on the basis of the published annual report for the most recent year are eligible to quote (applicable for all banks):

- a) Have declared profit in last 3 Financial years i.e. FY 2022-2023 to FY 2024-2025. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content);
- b) Have maintained a minimum Capital to Risk Weighted Assets Ratio of 9% or as mandated by RBI, whichever is higher. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content);
- c) Have net Non-Performing assets lower than 5% of the net advances. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content);
- d) Bank should have a net worth of more than Rs 10,000 Crs. A self- Certificate is to be submitted by the bank;
- e) Banks shall have fixed deposits of more than Rs 25,000 crores as on 28.02.2026. Bank must attach a copy of relevant pages of the latest audited Annual Report (FY 2024-25). (It is expected that the Bank should highlight and flag the relevant content);
- f) Scheduled Commercial Banks bidding for different tenures must clearly indicate the maximum fixed deposit interest rate that can be offered by them;
- g) Quotes and all other information should be provided in Indian Rupees only;
- h) Banks must have been involved in commercial business with other Government Organizations. Copy of agreement/supply order/LoI of at least 3 different Government Organisations/PSUs (having a valid FD) is to be submitted. A self-declaration certificate in lieu of agreement/supply order/LoI can be provided on Bank's letter head;
- i) Bank shall possess a PCR (> 65%). Bank must attach a copy of relevant pages of the latest Annual Report to substantiate PCR within the desired range. (It is expected that the Bank should highlight and flag the relevant content).



**Checklist Table\***

S. No.	Particulars	Remarks
1	Rate of Interest for FDR for all tenure and valid till 20 <sup>th</sup> March, 2026.	
2	Have declared profit in last 3 Financial years i.e. FY 2022-2023 to FY 2024-2025.  Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content)	
3	Have maintained a minimum Capital to Risk Weighted Assets Ratio of 9% or as mandated by RBI, whichever is higher. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content)	
4	Have net Non-Performing assets lower than 5% of the net advances. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content)	
5	Bank should have a net worth of more than Rs 10,000 Crs. A self- Certificate is to be submitted by the bank	
6	Fixed Deposits more than Rs 25000 crores as on 28.02.2026. Bank must attach a copy of relevant pages of the latest Annual Report. (It is expected that the Bank should highlight and flag the relevant content)	
7	Copy of RBI letter stating inclusion in 2nd Schedule of RBI Act, 1934. Copy of the RBI letter indicating inclusion in 2nd Schedule shall be provided by the participating Bank.	
8	PCR (> 65%) Bank must attach a copy of relevant pages of the latest Annual Report to substantiate PCR within the desired range. (It is expected that the Bank should highlight and flag the relevant content)	
9	Copy of agreement/supply order/LoI of at least 3 different Government Organisations/PSUs (having a valid FD). A self-declaration certificate in lieu of agreement/supply order/LoI can be provided on Bank's letter head.	

\*It may be noted that, if Banks, do not meet the above mentioned eligibility criteria, then, their Envelop 2A shall not be opened.

**Self- declaration:** - I have read all the terms and conditions and I am fully aware of the conditions and the above quoted rate of interest for callable FDR are best possible offer.

(Authorized Signatory)

Name:

Designation:

Mobile:

Email ID:

(affix bank seal)

Date:

Place:



(TO BE PROVIDED IN ENVELOPE-2A)**Format of Price bid**

1. The bid shall be submitted in below format and in Indian Currency (₹) only.
2. The successful bid will be decided based on fulfilling the eligibility criteria & the highest rate of interest quoted w.r.t. amount & duration and splitting of invested amount shall be the exclusive right of FSSAI.

Name of Bank		
Address		
Contact Person Name with Mob No & Email		
Account Name ( <i>where the amount has to be transferred, if qualified</i> )		
Account No.		
IFS Code		
Quoted rate of interest for callable FDR as on 18 <sup>th</sup> March,2026. Tentative Bid value is Rs 200-300 crores		
Amount (in Rs Crores)	Upto ₹100 Crores	Greater than ₹100 Crores to less than or equal to ₹300 Crores
RoI (%) for period up to 01 year		
RoI (%) for period up to 02 years		
Validity of above quoted Rate of Interest	Upto 20 <sup>th</sup> March, 2026	

**Self- declaration:** - I have read all the terms and conditions and I am fully aware of the conditions and the above quoted rate of interest for callable FDR are best possible offer.

(Authorized Signatory)

Name:

Designation:

Mobile:

Email ID:

(affix bank seal)

Date:

Place:

